

(b) is so, since when these applications are pending with the reasons therefor;

(c) the steps taken by SEBI to clear proposals of these companies expeditiously; and

(d) the time by which these applications are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b). As on March 15, 1993, the number of offer documents pending with SEBI for clearance is 73, out of which 27 have been submitted only during the preceding 10 days. The remaining 46 documents have already been examined by SEBI and are pending for want of further information from the lead managers.

(c) In respect of the 46 documents, SEBI have already called for additional information from the lead managers. Remaining 27 are under examination of SEBI.

(d) SEBI expects to clear the documents within 10 working days from the date of receipt of full and complete information.

#### **Grant of Licensee for Border Trade with Bangladesh**

4335. KUMARI PUSHPAA DEVI SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether any licences has been granted to Mizoram by the Government to start the process of border trade with Bangladesh;

(b) if so, the details thereof;

(c) whether the Government propose to grant similar licences to some other States;

(d) if so, the number of applications pending with the Government for granting such licences, State-wise; and

(e) the steps taken by the Government in the matter?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) to (e). Do not arise

#### **Exemption from Labour Laws**

4336. DR. C. SILVERA: SHRIMATI VAUSNDHARA RAJE:

Will the Minister of LABOUR be pleased to state:

(a) whether some requests have been received from Export Oriented Units for exemption from labour laws;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) to (c). The information is being collected and will be laid on the Table of the House

#### **Bank Loans under IRDP to Bihar**

4337. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the number of families financed under the IRDP in Bihar during 1991-92 with the amount disbursed for the State as a whole, district-wise and bank-wise and the name of the lead bank for each district; and

(b) the corresponding information for the year 1992-93 upto December 1992.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b). The number of families assisted under the Integrated Rural Development Programme (IRDP) in Bihar during the year 1991-92 and 1992-93 (upto December 1992) and the amount disbursed by all banks functioning in the State as a whole are given below:

Year	No. of families assisted	amount disbursed (Rs. in lakhs)
1991-92	336972	12634
1992-93 (upto December 1992)	129647	5032

The details regarding district-wise and bank-wise performance under IRDP in Bihar are not available, and the Bank of India, the Convenor of State Level bankers Committee of the State is being advised to furnish the same. The details so collected will be laid on the Table of the House

*Name of the Lead Banks and districts allotted to them in the State of Bihar are given below:-*

Lead Bank	Name of district allotted
Bank of India	Dhanbad, Giridih, Gumla, Hazaribagh, Lohardagga, Ranchi, Singhbhum, Purbisinghbhum, Bokaro and Chaora.
Central Bank of India	East Champaran, West Champaran, Dharbhanga, Gopalganj, Katihar, Madhepura, Madhubani, Muzaffarpur, Purnea, Saharsa, Samastipur, Saran, Sitamarhi, Siwan, Kishali, Kishanganj and Supaul
Punjab National Bank	Aurangabad, Bhojpur, Gaya, Nalanda, Nawadah, Patnam Rohtas, Jehanabad, Bhabua and Buxar.
UCO Bank	Bengusarai, Bhagalpur, Khatwa, Monghyr, Bank and Jamui.
State Bank of India	Deoari, Dumka, Godda, Palamau, Sahabganj, Araria and Garhwa.

[Translation]

### National Highways in Bihar

4338. SHRI LALIT ORAON:  
SHRI BHUBANHESHWAR  
PRASAD META:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the year-wise details of the proposals received from the State Government of Bihar during the last three years and 1992-93;

(b) the details of the amount sanctioned/allocated, project-wise and year-wise; and